Check-in System at IGI airport

- *77. SHRIMATI SHOBHANA BHARTIA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the failure of the check-in system at the Indira Gandhi International Airport (IGIA) Terminal 3 has caused inconvenience to passengers several times in the past few months;
 - (b) if so, the facts and details thereof;
- (c) whether Government has investigated the causes of the 'malicious virus attack' on the check-in system at the airport; and
- (d) the steps taken by Government to ensure that in future such failure of check-in system does not occur?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) No, Sir. However, there was an incident of failure of check-in system on 29.06.2011 wherein some of the check-in counters stopped functioning. To cope with the partial failure of check-in system, major carriers such as Air India, Jet Airways & Kingfisher Airlines etc. functioned manually, thereby reducing passenger inconvenience.

- (c) Delhi International Airport Private Limited (DIAL) has got the above incident of 29.6.2011 investigated through M/s Aeronautical Radio INCorporated (ARINC) who has provided the check-in system and are also responsible for maintenance of the same.
- (d) DIAL along with WIPRO and ARINC team had taken the following measures to ensure that such incident do not reoccur in future.
- (i) Re-configured 2 servers in a high availability mode and installed a new 3rd server as a cold standby to support Restoration Timelines upto 15 minutes.
- (ii) Crisis Management Team has been formed comprising of Senior Management of ARINC, WIPRO IT and DIAL IT.
- (iii) Conducted health and sanity check on all system.
- (iv) Security tightening of infrastructure access to servers.
- (v) Protected evidence from Close Circuit Television and access control.

- (vi) Completed WIPRO technical analysis and investigation on local infrastructure and incident.
- (vii) Completed ARINC technical analysis and investigation on remote access, logs, script files.

Improvement of two-lane with paved shoulders

- *78. MS. MABEL REBELLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether the Minister is aware that in Left Wing Extremism (LWE) districts of Jharkhand, NH-23, NH-75 and NH-32 have been selected for improvement under National Highways Development Project (NHDP) IVB for improvement to two lane with paved shoulders configuration;
 - (b) whether the feasibility studies have been completed for these works;
 - (c) if so, the details thereof;
- (d) the basis, on which these roads would be improved on BoT (Toll) annuity or Engineering, Procurement and Construction (EPC) basis;
 - (e) whether the Minister is aware that roads would assist strategic action in the State; and
 - (f) in view of these concerns, by when these roads would be sanctioned and completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) to (c) Project Feasibility Reports for undertaking development of Ranchi-Birmitrapur section & Chas-Ramgarh section of NH-23, Ranchi-Nagarutari section of NH-75 and Govindpur-Chas-West Bengal border section of NH-32 are under finalization.

(d) to (f) Improvement of roads is relevant for economic and social development. A programme for improvement of roads in the Left Wing Extremism (LWE) areas has been initiated by the Government. The mode for undertaking improvement of the aforementioned roads can only be decided after the Feasibility Reports are finalized.

Strong Lokpal Bill

*79. SHRI RAM KRIPAL YADAV: Will the PRIME MINISTER be pleased to state: